



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**OA No. 060/0845/2019**

**Chandigarh, this the 16<sup>th</sup> day of March, 2020**

**HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)**

Bal Krishan, aged about 57 years, son of Late Sh. Bhagat Ram, presently working as Assistant Administrative Officer, Group B post, Civil Division No. II, Department of Hospital Engineering, PGIMER, Sector 12, Chandigarh, Pin Code - 160 012, resident of H. No. 59/Type-IV, PGIMER Campus, Sector 12, Chandigarh, Pin Code - 160 012.

.....Applicant

**BY ADVOCATE: **Applicant in person****

VERSUS

1. Post Graduate Institute of Medical Education and Research, Sector 12, Chandigarh through its Director, Pin Code - 160 012.
2. Superintending Hospital Engineer, Deptt. of Hospital Engineering and Planning, PGIMER, Chandigarh, Pin Code - 160 012.
3. Administrative Officer, Deptt. of Hospital Engineering and Planning, PGIMER, Chandigarh, Pin Code - 160 012.

.....Respondents

**BY ADVOCATE: **Sh. Barjesh Mittal proxy counsel for  
Sh. Amit Jhanji****



## **ORDER (ORAL)**

### **MR. SANJEEV KAUSHIK, MEMBER(J):-**

1. Heard.
2. Learned Counsel representing the applicant seeks permission to withdraw the present Original Application which is not opposed by the other side. Permitted.
3. This OA stands dismissed as withdrawn accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 16.03.2020**  
**ND\***